

Through FAX

(J.H.C. Sch. 1-7)

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From:

Jitendra Prasad Singh,
Registrar (Administration),
High Court of Jharkhand
Ranchi.

File No. XXII(6)/NJA/1/2018-19/Apptt.

Letter No. _____/Apptt.

Dated: _____

To,

- (i) **Sri Gautam Kumar Choudhary,**
Director,
Judicial Academy Jharkhand,
Ranchi,
- (ii) **Sri Ambuj Nath,**
Registrar General,
High Court of Jharkhand,
Ranchi.

Sub.:- Regarding nomination for attending the “National Seminars for Principal District and Sessions Judges on Constitutional Law” (P-1110) scheduled to be held on 14th to 16th September, 2018 at NJA, Bhopal.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending the “National Seminars for Principal District and Sessions Judges on Constitutional Law” (P-1110) scheduled to be held on 14th to 16th September, 2018 at National Judicial Academy, Bhopal.

Accordingly, you are accorded necessary permission to attend the said seminar at NJA, Bhopal.

This is for your information and needful.


Encl:- Joining Instructions (4 sheets).

Yours faithfully,
Sd/- **J.P. Singh**
Registrar (Administration)

Memo No. 3533 /Apptt.

Dated Ranchi the 18th Aug 2018

Copy forwarded to the Director, National Judicial Academy, Bhadbhada Road, P.O. – Suraj Nagar, Bhopal – 462004 (M.P.) for information and needful with reference to the letter no. NJA/Dir/Ac. Prog./2018-19/3243 dated 30.07.2018 / the Member Secretary, JHALSA, Ranchi / the C.P.C. I/c, e-Courts Project, for uploading the letter on the Court's website.


18.08.2018
Registrar (Administration)